



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217
SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. INFO-DRIVE SOFTWARE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	M/s. INFO-DRIVE SOFTWARE LIMITED
2.	Date of incorporation of corporate debtor	16 th March 1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	L36999TN1988PLC015475
5.	Address of the registered office and principal office (if any) of corporate debtor.	Crown Court, Sixth Floor, Office No 3 No.128, Cathedral Road, Chennai - 600086.
6.	Date of closure of insolvency resolution process	05 th April 2022 [Liquidation ordered by NCLT on 06 th April 2022]
7.	Liquidation commencement date of corporate debtor	06 th April 2022
8.	Name and registration number of the insolvency professional acting as liquidator	CA. Mahalingam Suresh Kumar Reg.No.-IBBI/IPA-001/IP-P00110/2017-18/10217
9.	Address and e-mail of the liquidator, as registered with the Board	SPP & Co., Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
10.	Address and e-mail to be used for correspondence with the liquidator	Mob: +91 73730 52341 e-mail: msureshkumar@icai.org
11.	Last date for submission of claims	06 th May 2022

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Info-Drive Software Limited on **06th April, 2022**.

The stakeholders of M/s Info-Drive Software Limited are hereby called upon to submit a proof of their claims on or before **06th May, 2022** to the Liquidator at the address mentioned against item 8-10.

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com





CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : **08.04.2022**

Place : Coimbatore

(CA. Mahalingam Suresh Kumar)
Liquidator



Published on 09.04.2022 in

Business Standard (Chennai Edition)

Tamil Murasu (Chennai Edition)

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com

SCHEDULE II - FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India(Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. INFO-DRIVE SOFTWARE LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s. Info-Drive Software Limited
2	Date of incorporation of corporate debtor	16th March 1988
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	L36999TN1988PLC015475
5	Address of the registered office and principal office (if any) of corporate debtor	Crown Court, Sixth Floor, Office No 3 No.128, Cathedral Road, Chennai - 600086.
6	Date of closure of insolvency resolution process	05th April 2022 [Liquidation ordered by NCLT on 06th April 2022]
7	Liquidation commencement date of corporate debtor	06th April 2022
8	Name and registration number of the insolvency professional acting as liquidator	CA. Mahalingam Suresh Kumar Reg.No.-IBBI/PA-001/IP-P00110/2017-18/10217
9	Address and e-mail of the liquidator, as registered with the Board	SPP & Co., Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyaikulam, Coimbatore – 641 045.
10	Address and e-mail to be used for correspondence with the liquidator	Mob : +91 73730 52341 E-mail: msureshkumar@icai.org
11	Last date for submission of claims	06th May 2022

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Info-Drive Software Limited on 06th April, 2022.

The stakeholders of M/s Info-Drive Software Limited are hereby called upon to submit a proof of their claims on or before 06th May, 2022 to the Liquidator at the address mentioned against item 8-10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Note : Applicable forms can be downloaded from the following portal : www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Place : Coimbatore
Date : 08.04.2022

(CA. Mahalingam Suresh Kumar)
Liquidator

அட்டவணை II - படிவம் பி - பொது அறிவிப்பு

நொடிந்த மற்றும் திவால் நிலை வாரியம் (கலைப்பு நடை முறைகள்)
விதிகள் 2016-ன் விதி 12

**M/s. இன்ஃபோ டிரைவ் சாப்டவேர் லிமிடெடெட்
பங்குதாரர்களின் கவனத்திற்கு**

தொடர்புடைய விவரங்கள்

1. நிறுவன கடனாளர் பெயர்	M/s. இன்ஃபோ டிரைவ் சாப்டவேர் லிமிடெடெட்
2. நிறுவன கடனாளர் துவக்க தேதி	16.03.1988
3. எந்த அதிகாரத்தின் கீழ் நிறுவன கடனாளர் துவக்கம் / பதிவு	கம்பெனிகள் பதிவாளர் சென்னை
4. நிறுவன அடையாள எண் / நிறுவன கடனாளரின் வரம்பிற்குட்பட்ட அடையாள எண்	L36999TN1988PLC015475
5. நிறுவன கடனாளரின் பதிவு அலுவலகம் மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	கிரவுன் கோர்ட், ஆறாவது தளம், அலுவலக எண் : 3, எண். 128, கத்திரல் சாலை, சென்னை - 600 086
6. திவால் தீர்மான நடைமுறை மூலம் தேதி	05.04.2022
7. நிறுவன கடனாளரின் கலைப்பு துவங்கப்பட்ட தேதி	06.04.2022
8. கலைப்பாளரின் பெயர் & பதிவு எண்	CA மஹாலிங்கம் சுரேஷ் குமார் பதிவு எண் : : IBBI/PA-001/IP-P00110/2017-18/10217
9. கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி, (IBBI -ல் பதிவு செய்யப்பட்ட முகவரி)	M/s SPP & Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyaikulam, Coimbatore – 641 045.
10. கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி, (தொடர்புக்கு)	e-mail: msureshkumar@icai.org Ph.No: +91 73730 52341
11. கோரிக்கைகளை சமர்ப்பிக்க கடைசி தேதி	06.05.2022

M/s. இன்ஃபோ டிரைவ் சாப்டவேர் லிமிடெடெடெட் கலைக்கும் நடவடிக்கையை 06.04.2022 அன்று துவங்குவதற்கு மாண்புமிகு தேசிய நிறுவனச் சட்ட தீர்ப்பாயம், விடிவின் பெஞ்ச், சென்னை ஆணையிட உள்ளது என்று இதன் மூலம் அறிவிக்கப்படுகிறது.

M/s. இன்ஃபோ டிரைவ் சாப்டவேர் லிமிடெடெடெட் பங்குதாரர்கள் அபிடம் எண் 8, 9, 10-க்கு எதிரே கொடுக்கப்பட்டுள்ள கலைப்பாளரின் முகவரிக்கு தங்களின் உரிமை கோரல்களை ஆதாரத்துடன் 06.05.2022 அன்றோ அல்லது அதற்கு முன்னதாகவோ சமர்ப்பிக்கும்படி கேட்டுக் கொள்ளப்படுகிறார்கள்.

நிதிக்கடன் வழங்கியவர்கள் தங்களின் உரிமை கோரல் ஆதாரங்களை மின்னஞ்சல் மூலம் மட்டுமே சமர்ப்பிக்க வேண்டும். மற்ற இதர பங்குதாரர்கள் ஆதாரங்களுடன் கூடிய தங்களது உரிமை கோரல்களை நேரடியாகவோ தபால் மூலமாகவோ அல்லது மின்னணு மூலமாகவோ சமர்ப்பிக்கலாம்.

தவறான முறையில் உரிமைக்கான அத்தாட்சிகளை அளித்தல் சட்ட விரோதமாகும்.

இடம் : கோயமுத்தூர்
தேதி : 08.04.2022

Sd/- (CA. மஹாலிங்கம் சுரேஷ் குமார்)
கலைப்பாளரின் பெயர் மற்றும் கையொப்பம்